THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) Karnataka Power Corporation Limited (KPCL) had submitted an application seeking long term coal linkage/Letter of Assurance for the proposed  $2 \times 800$  MW Super Thermal Power Project at Godhna, Janjgir-Champa District, Chhattisgarh.

(b) and (c) This application was forwarded to Ministry of Power for their comments/recommendations and Ministry of Power has recommended for grant of Letter of Assurance (LoA) for this 12th Plan power project. As per procedure, the matter is to be placed before the Standing Linkage Committee (Long Term) – (SLC(LT) for Power in its meeting, as and when held, to consider authorization of LOAs for power projects. However, as more than 80,000 MW linkages/LoAs are already authorized against which power projects are likely to come up during 12th Plan, there appears no scope to consider any further 12th Plan power projects for the grant of linkage/LOA.

## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

## Coal supply to Suratgarh and Kota Super Thermal Power Projects

4031. SHRI BHUPENDER YADAV: Will the Minister of COAL be pleased to state:

(a) whether the domestic supply of coal has been discontinued to Suratgarh and Kota Super Thermal Power Projects situated in Rajasthan;

(b) if so, the details thereof and the reasons therefor; and

(c) whether Government has fixed any time limit for supply of domestic coal, in order to reduce the cost of power generation of these projects and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) No, Sir. Coal is regularly being supplied by the subsidiary companies of Coal India Limited (CIL) to Suratgarh and Kota Thermal Power Stations of Rajasthan.

(b) and (c) Do not arise, in view of reply given in respect of part (a) of the question.